ANNUAL STATEMENT OF ACCOUNTS FOR THE YEAR ENDED 31ST MARCH, 2011

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Draft Separate Audit Report of the Comptroller & Auditor General of India on the Accounts of Insurance Regulatory and Development Authority (IRDA) for the year ended 31st March 2011.

We have audited the attached Balance Sheet of Insurance Regulatory and Development Authority (Authority) as on 31 March 2011 and Income & Expenditure Account/Receipts & Payments Account for the year ended on that day under Section 19(2) of the Comptroller & Auditor General's (Duties, Powers & Conditions of Service) Act, 1971 read with Section 17(2) of the Insurance Regulatory and Development Authority Act, 1999. These financial statements are the responsibility of the Authority's management. Our responsibility is to express an opinion on these financial statements based on our audit.

2. This Separate Audit Report contains the comments of the Comptroller and Auditor General of India (CAG) on the accounting treatment only with regard to classification, conformity with the best accounting practice, accounting standards and disclosure norms, etc. Audit observations on financial transactions with regard to compliance with the Law, Rules & Regulations (Propriety and Regularity) and efficiency-cum-performance aspects, etc., if any, are reported through Inspection Report /CAG's Audit Reports separately.

3. We have conducted our audit in accordance with auditing standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatements. An audit includes examining, on a test basis, evidences supporting the amounts and disclosure in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall presentation of financial statements. We believe that our audit provides a reasonable basis for our opinion.

4. Based on our audit, we report that:

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i. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit;

ii. The Balance Sheet and Income & Expenditure Account/Receipts & Payments Account dealt with by this report have not been drawn up in the common format of accounts prescribed by Ministry of Finance.

iii. In our opinion, proper books of accounts and other relevant records have been maintained by the Insurance Regulatory and Development authority as required under Section 17(1) of Insurance Regulatory and Development authority Act, 1999 in so far as it appears from our examination of such books.

iv. We further report that:

A. Balance Sheet

A.1. Liabilities A.1.1 IRDA Fund

Section 16 of the Insurance Regulatory and Development Authority Act, 1999 provides that all Government grants, fees and charges received by the Authority be credited to the Insurance Regulatory and Development Authority (IRDA) Fund. The Fund shall be applied for meeting the salaries and other expenses of the Authority. The Authority credited Rs. 8.93 lakh to the IRDA Fund, which represented the value of assets transferred by the Interim Regulatory Authority during the year 2000-01. In the Balance Sheet, the Authority showed surplus accumulated balances of Rs. 664.84 crore under the head "Surplus and Funds" instead of "IRDA Fund". This resulted in understatement of IRDA Fund to the extent of Rs. 664.84 crore and overstatement of Surplus and Funds.

IRDA did not comply with the provision contained in Section 16 of the IRDA Act by putting surplus accumulation in Reserve & Surplus. Hence, IRDA Fund surplus accumulation is not in consonance with Section 16 and the IRDA Fund had not been exhibited and operated in the manner laid down.

Ministry of Finance had directed the Authority since July, 2002 (latest being in February 2008) that the moneys collected by it should be deposited in the Public Account of India in a non-interest bearing account and the Authority would be allowed to withdraw specified amounts in the beginning of each year from the Public Account for meeting its expenditure.

Despite this being pointed out by audit in the previous Audit Reports, the Authority had not taken any action in this regard.

A.2 Assets

A.2.1 Capital work in progress

Software HRMS - Rs. - Nil

M/s. Satyam Computer Services Ltd. supplied SAP Licences costing Rs.15,12,428.79 (inclusive of taxes) and hardware costing Rs.47,45,926.20 on 31 March 2011 for the activities of Human Resource Management Accounting, Payroll Administration and Self Service Portal. Suitable provision should have been created in the accounts for the total amount of Rs.62,58,354 for the year as it is a known liability as on 31.3.2011 and this amount should have been booked under Capital-work- in-Progress. This has resulted into understatement of Capital work-in-progress software as well as current liabilities by the same amount.

A.2.2 Current Assets, Loans & Advances

Cash & Bank Balances Bank Balances – Rs.8,46,49,627

The bank balance available as on 31^{st} March 2011 at Bank of India (Account No.1938- Receipt Account)) includes cheques (9 Nos.) dated after 01.04.2011 (postdated cheques) received in March 2011 which were not cleared as on 31^{st} March 2011. This has resulted in overstatement of bank balance by Rs.9,25,200 and understatement of the dues receivable to the same extent for the year.

A.2.2.1 Similarly, the Receipt account of Bank of India (Account No.1938) includes time barred cheques (3 Nos.) amounting Rs.61,912 which were issued during 2008-09). This has resulted in overstatement of bank balance and understatement of receivables to the same extent.

B Income and Expenditure

B.1 Expenditure

B.1.1 Rent – Rs.58,74,204

The Authority had not made any provision for rent dues for the months of February 2011 and March 2011 amounting to Rs.3,14,686 paid in April 2011 to United India Insurance Co. Ltd for the portion of the building occupied by the IRDA. This has resulted

in understatement of expenditure and overstatement of income over expenditure by the same amount.

B.1.2 Establishment Expenses- Electricity & Water Expenses - Rs.24,28,629

The Authority had not made any provision for dues of electricity bill amounting to Rs. 1,49,135 for the month of March 2010 paid in April 2010. This should have been booked under prior period expenditure. This has resulted in overstatement of Electricity expenses and understatement of prior period expenditure by the same amount.

Further, the Authority had not made any provision for dues of electricity bill amounting to the above does not include the electricity bill for the month March 2011 amounting to Rs.1,76,546. This has resulted in understatement of expenditure and current liabilities to that extent Rs.1,76,546 as well as overstatement of income over the expenditure.

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C.1 Irregularity in investment management

C.1.1 As per the investment policy of IRDA at least 50% of the funds shall be invested in the Government securities as defined in the Insurance Act, 1938 and the funds may be invested in the banks. The maximum investment with one bank will be restricted to 10% of the funds or 10% of the paid capital of the bank. Audit observed that out of total investment of Rs. 705.86 crore, in two cases, the Authority had made investments in Fixed Deposits of Rs. 145.62 crore in excess of maximum limit of 10% for each bank provided in the investment policy resulting in violation of the investment policy of IRDA.

C.1.2 The Authority had invested Rs. 705.86 crore in fixed deposit with scheduled bank and accounted the same under the head Investment. This resulted in overstatement of Investment and understatement of current assets by Rs. 705.86 crore.

For and on behalf of the C&AG of India

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Director General of Audit Central Expenditure

Place: New Delhi Date:

Annexure to audit report

1. Adequacy of Internal Audit System

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• No internal audit department has been set up in the organization nor audit is being conducted by the Ministry. IRDA has outsourced the work of internal audit to a private firm of Chartered Accountants and the internal audit for the year 2010-11 has been carried out.

2. Adequacy of Internal Control System

• The management is not responsive to audit observation as 28 paras for the period 1996-97 to 2009-10 are outstanding.

3. System of physical verification of assets

• The physical verification of assets had been conducted for the year 2010-11.

4. System of physical verification of inventory

• Physical verification of books and publication and stationery and consumable items had been conducted for the year 2010-11.

5. Regularity in payment of statutory dues

• As per accounts, no payment over six months in respect of statutory dues is pending as on 31.3.2011.

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Balance Sheet as at 31st March 2011

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<u>(Rs.)</u>			31st Mar 2010	ASSETS	FIGURES AS A
		(Rs.)	(De)	AGGETS	31st Mar 2011
	GENERAL FUND	()	(Rs.)		(Rs.)
893,244 893,244	 i) IRDA Fund [See Note 4] -At beginning of the year -Receipts in the year -Balance at end of the year ii) Capital Fund -Capital Grants -Balance at the beginning of the year 	893,244 893,244	48,003,241 32,022,254 15,980,987 20,000,000	FIXED ASSETS [See Note 1] as per Annexure I Gross Block of Assets Less: Depreciation Net Block of Assets Work-in-Progress - IRDA Building Software - Agents Licensing Portal Work-in-Progress Software - IGMS - Work in Progress Software - Sun Gard (Actuarial) Work in Progress INVESTMENTS [See Note 2] (Method of Valuation - at Cost]	53,655, 35,450, 18,105, 175,192, 1,930, 561, 5,650,
	Add: Value of Fixed Assets received as grants during the year Surplus and Funds -Balance as per last Balance Sheet Add: Excess of Income over expenditure as per Income and Expenditure Account - Annexed Less: Excess of Expenditure Over Income as per Income and Expenditure Account - Annexed - Balance at the end of the year v) Gift and Donations	5,505,736,762 1,142,660,917 6,648,397,679	1,433,599 63,739,259 - 143,384,308	 i) Securities of Central and State Government ii) Units iii) Fixed Deposits with scheduled Bank iv) Others CURRENT ASSETS, LOANS AND ADVANCES [See Note 3] ii) Deposits with agencies ii) Loans and Advances to Staff iii) Amount Due from Insurance Companies & Others iv) Other Current Assets 	7,058,601,0 1,431,2 212,076,0 295,197,7
	 Other Balances LOANS Secured (stating the security offered for the purpose) Unsecured Loan from Government of India Other Loans 		52,622 34,724,536	 v) Cash & Bank Balances a) Cash in Hand(including cheques in hand and cash in transit) b) Bank Balances 	67,5 84,649,6
i 18,929,261	CURRENT LIABILITIES AND PROVISIONS [See Note 5] SUNDRY CREDITORS: -for Capital Items -for Other Items				

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IGURES AS AT 31st Mar 2010	LIABILITIES	FIGURES AS AT 31st Mar 2011	FIGURES AS AT 31st Mar 2010	ASSETS	FIGURES AS A 31st Mar 2011
(Rs.)		(Rs.)	(Rs.)		(Rs.)
6,960,174 1,392,984 19,895,090	 PROVISIONS: Provision for doubtful debts and advances Provision for depletion in value of investment Provision for expenses OTHER LIABILITIES: Unspent Grants Interest payable to Government/Other Loans Provident, Retirement & Other Welfare Funds: (a) Provident Fund (b) Other Welfare Funds (c) Retirement Benefit Fund and Staff Benefit Fund: 	50,940,097 1,593,281 24,443,110			
1,426,458 946,856,096 125,242	 Others (Specify) other Liabilites (Tax deducted at source) Registration Renewal fee received in Advance Soft Furnishing Recovery 	2,141,789 1,046,376,881			
6,502,215,311		7,853,462,151	6,502,215,311		7,853,462,

Significant Accounting Policies and Notes Forming Part of Accounts - Annexure IX Notes :

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6 7 The information relating to Fixed Assets is given in Annexure I.

The information relating to Investments is given in Annexure II.

The information relating to Current Assets, Loans and Advances is given in Annexure III.

Details of IRDA Fund is given in Annexure IV (Fund includes grants received from Central Government, other organisations and bodies in terms of Section 16 of the Act).

Details of Contingent Liabilities is given in Annexure V.

All information relating to significant accounting policies and notes forming part of accounts is given in Annexure IX.

All annexures to Statement of Affairs and notes/information relating to accounting policy forming part of Accounts.

(umar Sharma)

CAO

(G.Prabhakara)

Member

(M.Ramaprasad) Member

(R.K. M Member

Form - B

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2011

FIGURES FOR THE EXPENDITURE PREVIOUS YEAR (2009-10) (Rs.)	FIGURES FOR THE CURRENT YEAR (2010-11) (Rs.)	FIGURES FOR THE PREVIOUS YEAR (2009-10) (Rs.)	INCOME	FIGURES FOR THE CURRENT YEAR (2010-11) (Rs.)
 20,956,816 Payment to Chairperson and Members 98,667,761 Payment to and Provision for members of Staff [See Note 1] 61,492,673 Establishment Expenses [See Note 2] 5,951,759 Rent 11,412,683 Research & Consultation Fees 5,308,705 Seminars, Conference, Publications, etc. Interest [See Note 3] Depreciation Capital Assets Written Off Loss on Write Off of Asset Provison for doubtful debts and advances Development Expenditure 7,473,608 Promotional Expenditure 11,378,405,544 Excess of Income Over Expenditure for the year carried dow 	18,262,874 181,303,673 98,139,607 5,874,204 29,983,395 2,850,700 - - 6,368,915 - - - 167,673,183 801,267 n 1,142,660,917	- 2,687,211 100,000 20,000 - 730,009,077 382,132,300 28,694,833 60,100 6,500,000	Grants In Aid Received Receivable Less: Transferred to Capital Fund Fees: Registration Fees Surveyors Fees Registration Fees - Insurer Registration Fees - Agents Registration Fees - Broker Registration Fees - TPA Registration Fees - TPA Registration Fees - Referral Entity Fees Renewal of Licences - Insurer Renewal of Licences - Insurer Renewal of Licence - Agents Renewal of Licence - Agents Renewal of Licence - TPA Others Penalties,Fines etc.	2,010,030 100,000 20,000 1,500,000 837,668,870 314,703,450 26,592,821 500,000 10,050,000
1,596,187,771	1,653,918,735	442,157,515 2,777,571 1,049,164	Seminar, Conferences and Publications etc. Income from investments - Interest on deposits with Scheduled Banks Interest on Deposits Interest on advances i) granted to members of staff for housing purposes ii) Others Miscellaneous Income	457,725,94 2,684,68 362,93 1,653,918,73

Significant Accounting Policies and Notes Forming Part of Accounts - Annexure IX

Notes

- The information relating to payment to and provision for employees is given in Annexure VI.
 The information relating to establishment expenses is given in Annexure VII.
- 3 The information relating to interest amount is given in Anenxure VIII.
- 4 All Annexures to Income and Expenditure Account and Notes/Information relating to Significant Accounting Policies form part of accounts.

(Ral Kumar Sharma) CAO

(G.Prabhakara)

Member

(M.Ramaprasad) Member

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FC - C SUMMCE REGULATORY AND DEVELOPMENT AUTHORITY RECEIPTS AND PAYMENTS ACCOUNT FOR THE YEAR ENDED MARCH 31, 2011

	RECEIPTS	Amount	SI.No.	PAYMENTS	
1	To Balance brought forward				Amount
	Cash at Bank	A	1	By Research and Consultation Fees	25 55 F
	Cash in hand	34,724,536	2	By Seminars, Conference, Publications etc.	29,564,54
	Cheques on hand	52,622	3	By Rent Payments	19,840,1
	Cash / Cheques in transit		4	By Development Expenditure	5,946,75
2	To Registration Fees		5	By Promotional Expenditure	
	Insurance Companies		6	By Payment to Chairperson and Members	149,005,7
	Third Party Administrators	100,000		(i) Pay and Allowances	An example of the second se
	Insurance Brokers	20,000		(ii) Other Benefits	15,676,3
	Insurance Agents	((iii) Travelling Expenses	3,122,9
			1	(iii) Havening Expenses	8,192,4
	Insurance Surveyor		7	By Establishment Expenses	
	Referral Entity Fees	1,500,000		(i) Pay and Allowances	
~	Others				119,285,8
3	To Registration Renewal Fees			(ii) Other Benefits	31,819,1
	Insurance Companies	050 198 055		(iii) Travelling Expenses	2,710,5
	Third Party Administrators	952,186,055		(iv) Retirement Benefits	13,015,4
	Insurance Surveyors	500,000		By Office Expenses	28,105,4
	Insurance Agents	2,010,030		By Interest on	
	Insurance Brokers	299,707,050		(i) Government Loans	
	Others	26,592,821		(ii) Other Loans	
4	To Penalties, Fines from Insurers and intermediarles		10	By Purchase of Assets	4,541
5	To Seminar,Conferences etc.	10,050,000	11	By Capital Work-in-Progress	162,941,
5	To Income from Investments		12	By Advances to staff and others including travel advance	
7	To Sale of Investments		13	By Investments	165,449;
3		5,572,900,000	14	By Repayment of Government Loans/ fees	6,458,600,0
0	To Grants		15	By Repayment of Other Loans	
	i) Central Government / State Govt/ Others		16	By Other Expenses	
_	ii) Gift and Donations		17	By Fringe Benefit Tax	2,987,7
9	To Loans		18	By Security deposit paid	
0	To Sales of Publication etc.		19	By Belgers and international	
1	To Sale of Assets	12,600		By Balance carried forward	
		12,000		(i) Cash at Bank	
2	To interest received on			(a) Bank of India, Basheerbagh Br, A/C -119	57,956
	Deposits	050 740 707		(b) Bank of India, Basheerbagh Br, A/C -1938	26,201.0
	Advances	353,740,767		(c) ICICI Bank, Himayatnagar Br	22,7
	Others			(d) IOB, New Delhi	14.0
3	To Recoveries from Employees			(e) State Bank of India, Parisrama Bhavan Br	455.3
	(a) Loans and Advances			(ii) Cash in hand	1000
	(b) Interest on Loans and Advances	51,081,383		IRDA Hyderabad	35.0
	(c) Misc. Recoveries			Delhi Office	22.3
4	To Other Receipts			Delhi Guest House	
4				(iii) Cheques in hand	10,0
	(a) Miscellaneous Income	342,828		(iv) Cash/ Cheques in Transit	
	(b) Security deposit from Contractors			(W) Oddin Gliegbes III Transit	
	(c) Security deposit received back				
	(d) Interest on Bank Account	1,550			
		7,305,522,242			7,305,522

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S. Malabare (G.Prabhakara) Member

ノへ (M. Ramaprasad) Member

R.K. Nair) Member

ANNEXURE I

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Schedule of Fixed Assets annexured to and forming part of Balance Sheet as on 31st March 2011

			Gross	block			Deprec	iation		Net block	
		Cost as on	Additions	Sold/Disposed	Total as on	As on	For the	Adjustments	As on	As on	As on
	Particulars	01.04.2010	During the	Off During the	31.03.2011	01.04.2010	Year		31.03.2011	31.03.2011	31.03.2010
			Year	Year							
Offic	I e Premises										
(a)	Land	10,000	355	-	10,000	-			-	10,000	10,000
(b)	Building				-		2				
Resi	dential Flats										
(a)	Land	-		(e)		*			(•)	-	•
(b)	Building	-				-	-	2.50		-	-
Vehi	l	1,097,544	738,952	577,254	1,259,242	669,458	264,396	523,812	410,042	849,200	428,086
Equi	ipments	6,978,686	379,472	-	7,358,158	4,158,222	584,692		4,742,914	2,615,244	2,820,464
Furn	iture and Fixtures	12,173,164	3,592,525	2,521,421	13,244,268	6,225,879	1,967,824	2,416,656	5,777,047	7,467,221	5,947,285
	nputers	26,240,057	3,624,992		29,865,049	19,464,906	3,236,786	*	22,701,692	7,163,357	6,775,151
Bool		1,503,790	315,218		1,819,008	1,503,790	315,218		1,819,008		
Tota	al	48,003,241	8,651,159	3,098,675	53,555,725	32,022,254	6,368,915	2,940,468	35,450,702	18,105,023	15,980,987

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ne (G.Prabhakara) Member

(M.Ramaprasad) Member

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(R.K. Nair Member

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Interest accrued but not due on Fixed Deposits as on 31-3-2011

Deposited with	Start Date	FDR No	Amount of Deposit	% of interest	Maturity Date	Maturity Amount	Int Accd till 3-2011
Allahabad Bank	14-Oct-10		2000000	7.50%	15-Oct-11	21547144	
Andhra Bank	15-Apr-10		4000000	6.50%	17-Apr-11	4267926	714
Andhra Bank	15-Apr-10	35020100007213	7500000	6.50%	15-Apr-11	7999512	250
Andhra Bank	15-Apr-10		7500000	6.50%	15-Apr-11		480
Andhra Bank	15-Apr-10		7500000	6.50%		7999512	480
Andhra Bank	15-Apr-10	35020100007231	7500000		15-Apr-11	7999512	480
Andhra Bank	15-Apr-10	50520100020375	800000	6.50%	15-Apr-11	7999512	480
Andhra Bank	15-Apr-10			6.50%	16-Apr-11	8534332	51
Andhra Bank	14-May-10	50520100020388	800000	6.50%	15-Apr-11	8532813	512
Andhra Bank	14-May-10	the standard sector of the sec	9000000	6.50%	17-May-11	9604543	528
Andhra Bank		50520100021426	9000000	6.50%	16-May-11	9602833	520
	14-May-10		9000000	6.50%	15-May-11	9601124	528
Andhra Bank	14-May-10	50520100021408	9000000	6.50%	14-May-11	9599414	
Andhra Bank	03-Jun-10	128220100017399	9500000	6.50%	03-Jun-11		528
Andhra Bank	23-Jun-10	35120100018918	9000000	6.75%	25-Jun-11	10132715	523
Andhra Bank	23-Jun-10	35120100018909	9000000	6.75%	20-501-11	9626610	481
Andhra Bank	14-Jul-10	50520100023974			24-Jun-11	9624831	481
Andhra Bank	09-Sep-10	134020100027280	27000000	6.50%	14-Jul-11	28798243	1285
Andhra Bank		134020100027280	10000000	7.50%	09-Sep-11	10771359	431
Andhra Bank	09-Sep-10	52220100076410	30000000	7.50%	09-Sep-11	32314076	1293
	24-Sep-10	50520100027590	20000000	7.70%	24-Sep-11	21585041	820
Andhra Bank	14-Oct-10	107020100013922	20000000	7.50%	14-Oct-11	21542717	
Andhra Bank	19-Nov-10	134020100030734	10000000	8.30%	19-Nov-11		714
Andhra Bank	19-Nov-10	52220100082755	30000000	8.30%		10856193	311
Andhra Bank	24-Nov-10	107020100014569			19-Nov-11	32568579	935
Andhra Bank	04-Dec-10	50520100031830	3000000	8.00%	24-Dec-11	32472965	801
Ihra Bank			6000000	8.75%	04-Dec-11	65424792	1753
. Jhra Bank	21-Dec-10	52220100088625	100000000	9.40%	21-Dec-11	109736572	2694
	30-Dec-10	50520100034581	20000000	9.75%	30-Dec-11	22022463	509
Andhra Bank	30-Dec-10	14620100036914	40000000	9.75%	30-Dec-11	44044925	
Andhra Bank	30-Dec-10	14620100036899	40000000	9.75%	30-Dec-11		1019
Andhra Bank	30-Dec-10	52220100090912	100000000	9.75%	30 Dec 11	44044925	10195
Andhra Bank	31-Dec-10	123120100005598			30-Dec-11	110112313	25488
Andhra Bank	31-Dec-10	41120100012747	2000000	9.75%	31-Dec-11	21648643	4110
Andhra Bank	31-Dec-10		2000000	9.75%	31-Dec-11	22022463	5042
Andhra Bank		29320100029482	30000000	9.75%	31-Dec-11	33033694	7563
Andhra Bank	31-Dec-10	134020100033847	40000000	9.75%	31-Dec-11	44044925	10084
	31-Dec-10	50520100034563	110000000	9.75%	31-Dec-11	121123544	
Andhra Bank	31-Dec-10	52220100091285	130000000	9.75%	31-Dec-11	143146006	27732
Andhra Bank	06-Jan-11	50520100034916	100000000	9.60%	06-Jan-12		32774
Andhra Bank	09-Feb-11	50520100039106	20000000	9.50%	09-Feb-12	108243216	19196
ndhra Bank	31-Mar-11	52220100119846	100000000			21968766	2750
ank of Baroda	7-Oct-10	574940		10.20%	10-Apr-12	110905890	290
ank of India, Basheerbagh	31-Mar-10	860156110000110	30000000	8.00%	7-Oct-11	32472965	11924
ank of India, Basheerbagh	09-Apr-10		30000000	6.75%	31-May-11	324386900	208948
ank of India, Basheerbagh	12 Apr 10	860145110001211	45000000	6.75%	09-Apr-11	48115255	30469
ank of India, Basheerbagh	13-Apr-10	860145110001214	80000000	6.75%	13-Apr-11	85538232	535615
ank of India, basheerbagh	22-Apr-10	860145110001228	9000000	6.75%	22-Apr-11	9623051	58720
ank of India, Basheerbagh	22-Apr-10	860145110001227	9000000	6.75%	22-Apr-11	9623051	
ank of India, Basheerbagh	03-Jun-10	860145110001267	9500000	6.50%	03-Jun-11		58720
ank of India, Basheerbagh	25-Jun-10	860156110000111	9000000	6.50%		10132715	52350
ank of India, Basheerbagh	25-Jun-10	860145110001289	900000		02-Jul-11	9611381	46017
ank of India, Basheerbagh	03-Jul-10	8601561100001289		6.50%	25-Jun-11	9599414	45982
of India, Basheerbagh	03-Jul-10		9000000	6.50%	09-Jul-11	9611381	44823
of India, Basheerbagh		860156110000113	9000000	6.50%	12-Jul-11	9616509	44837
ink of India, Basheerbagh	03-Jul-10	860145110001293	9000000	6.50%	02-Jul-11	9599414	44791
unk of India, Dasheerbagh	21-Dec-10	860150410000001	10000000	9.40%	21-Dec-11	109736572	269422
ink of India, Basheerbagh	23-Dec-10	860150410000002	30000000	9.60%	23-Dec-11	329853488	
nk of India, Basheerbagh	28-Dec-10	860150410000003	100000000	9.60%	28-Dec-11		809724
nk of India, Basheerbagh	30-Dec-10	1135332	50000000	9.80%	30-Dec-11	109951163	256276
nk of India, Basheerbagh		860150410000004	250000000			55083034	1281203
nk of India, Basheerbagh	31-Dec-10	1141847		9.80%	30-Dec-11	275415171	6406016
nk of India, Basheerbagh			5000000	9.65%	31-Dec-11	55002430	1247181
nk of India, Basheerbagh	the second s	860150410000005	20000000	9.65%	31-Dec-11	220009719	4988725
nara Bank		860150410000007	100000000	10.26%	31-Mar-12	110661547	29130
nara Bank	15-Apr-10	3003401000154/3	20000000	6.00%	15-Apr-11	21227272	1180199
	14-May-10	1787401002245/33	9000000	6.50%	15-May-11	9601124	
nara Bank	14-May-10	787401002245/34	9000000		16-May-11		528858
nara Bank	14-May-10	787401002245/35	9000000	6.50%		9602834	528917
nara Bank		787401002245/36	and the second sec	the second s	17-May-11	9604543	528975
nara Bank		787401002245/37	9000000	6.50%	18-May-11	9606253	529034
nara Bank	and the second se		9000000		14-May-11	9599415	528799
ara Bank		3003401000237/1	4000000	8.00%	07-Dec-11	43297286	1038871
lara Bank	and the second	3003401000240/1	10000000		15-Dec-11	109736572	2854283
		0616401002005/1	100000000		23-Dec-11	109951162	
lara Bank	23-Dec-10 1	787401002245/39	100000000		23-Dec-11		2699082
ara Bank		3003401000242/1	100000000		24-Dec-11	109951162	2699082
ara Bank	31-Mar-11	50539	50000000	and the second se		109939083	2668576
ara Bank	31-Mar-11	321360			31-Mar-12	55190640	14182
tral bank of India	15 Apr-10	80528	50000000		31-Mar-12	55190640	14182
Number of a state of the second state of the s	31-Dec-10	440,785	20000000		15-Apr-11	21227271	1180198
Julation Bank				9.60%	31-Dec-11	109951200	

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Deposited with Corporation Bank	Start Date	FDR No	Amount of Deposit	% of interest	Maturity Date	Maturity Amount	Int Accd till 3-2011
Corporation Bank	31-Mar-11	443,329	5000000	10.10%	31-Mar-12	55244500	
Federal Bank	31-Mar-11 01-Jan-11	626,428	5000000	10.10%	31-Mar-12	55244500	14
Federal Bank	01-Jan-11	13950300051464 14730300008253	1000000	the second se	01-Jan-12	10984383	242
Federal Bank	31-Mar-11	886282	40000000	9.50%	01-Jan-12	43937531	970
Federal Bank	31-Mar-11	607422	1500000	10.20%	31-Mar-12	16589524	4
Federal Bank	31-Mar-11	895569	1000000	10.20%	31-Mar-12	11059682	2
Federal Bank	31-Mar-11	14107	15000000	10.20%	31-Mar-12	16589524	4
Federal Bank	31-Mar-11	82739	1000000	10.20%	31-Mar-12	11059682	2
Federal Bank	31-Mar-11	632798	10000000	10.20%	31-Mar-12	11059682	2
IDBI Bank	31-Mar-10	133106400005005	1000000	10.20%	31-Mar-12	22119365	5
IDBI Bank	31-Mar-10	133106400004992	1000000	6.75%	31-Jul-11	10935043	700
IDBI Bank	31-Mar-10	133106400004985	10000000	6.75%	31-Jul-11	10935043	700
IDBI Bank	31-Mar-10	133106400004978	10000000	6.75%	31-Jul-11	10935043	700
IDBI Bank	31-Mar-10	133106400004961	10000000	6.75%	30-Jun-11	10872711	698
IDBI Bank	31-Mar-10	133106400004954	10000000	6.75%	30-Jun-11	10872711	698
IDBI Bank	31-Mar-10	133106400004947	10000000	6.75%	30-Jun-11	10872711	698
IDBI Bank	31-Mar-10	133106400004930		6.75%	31-May-11	10812897	6964
IDBI Bank	31-Mar-10	133106400004923	10000000	6.75%	31-May-11	10812897	6964
IDBI Bank	31-Mar-10	133106400004916	10000000	6.75%	31-May-11	10812897	6964
IDBI Bank	31-Mar-10	133106400004909	1000000	6.75%	2-May-11	10755554	6946
IDBI Bank	31-Mar-10	133106400004893	1000000	6.75%	2-May-11	10755554	6946
IDBI Bank	31-Mar-10	133106400004893	10000000	6.75%	2-May-11	10755554	6946
IDBI Bank	31-Mar-10	133106400004886	1000000	6.75%	4-Apr-11	10700188	6925
IDBI Bank	31-Mar-10		1000000	6.75%	4-Apr-11	10700188	6925
DBI Bank	22-Apr-10	133106400004862	1000000	6.75%	4-Apr-11	10700188	6925
BI Bank	22-Apr-10	133106400005050	9000000	6.75%	25-Apr-11	9628390	5874
1 Bank	01-Jan-11	133106400005067	9000000	6.75%	25-Apr-11	9628390	5874
Indian Bank	31-Mar-10	133106400007405	10000000	9.71%	01-Jan-12	110069322	24828-
Indian Bank		348780	5000000	6.75%	15-May-11	5320630	2854
Indian Bank	31-Mar-10 31-Mar-10	348779	9000000	6.75%	30-Apr-11	9676439	62506
Indian Bank	31-Mar-10	348775	9000000	6.75%	10-Apr-11	9640847	62375
Indian Bank		348776	9000000	6.75%	15-Apr-11	9649745	62409
Indian Bank	31-Mar-10	348777	9000000	6.75%	20-Apr-11	9658643	
Indian Bank	31-Mar-10	348778	9000000	6.75%	25-Apr-11	9667541	62442
Indian Bank	22-Apr-10	314571	9000000	6.75%	22-Apr-11	9623051	62475
Indian Bank	23-Apr-10	314572	9000000	6.75%	25-Apr-11	9626610	58720
Indian Bank	03-Jun-10	971429	9500000	6.50%	03-Jun-11	10132715	58563
ndian Bank	25-Jun-10	971839	9000000	6.50%	25-Jun-11	9599414	52350
ndian Bank	26-Jun-10	971922	8500000	6.50%	26-Jun-11	9066114	45982
ndian Bank	26-Jun-10	971921	9500000	6.50%	26-Jun-11	10132715	43272
ndian Bank	03-Jul-10	895437439	7000000	6.50%	03-Jul-11	7466211	48363
ndian Bank	03-Jul-10	895237587	9500000	6.50%	03-Jul-11	10132715	34742
ndian Bank	03-Jul-10	895197417	9500000	6.50%	03-Jul-11	10132715	47150
ndian Bank	03-Jul-10	894904257	9500000	6.50%	03-Jul-11	10132715	47150
	03-Jul-10	894854294	9500000	6.50%	03-Jul-11	10132715	471503
ndian Bank Indian Bank	14-Jul-10	896588057	8500000	7.00%	14-Jul-11	9110802	471503
dian Bank	14-Jul-10	896556182	9500000	7.00%	14-Jul-11	10182661	436765
idian Bank	22-Jul-10	898211770	20000000	7.00%	22-Jul-11		488149
dian Bank	22-Jul-10	898015811	20000000	7.00%	22-Jul-11	21437181	996183
dian Bank	22-Jul-10	897909944	40000000	7.00%	22-Jul-11	21437181	996183
'an Bank	27-Jul-10	898632958	30000000	7.00%	27-Jul-11	42874361	1992365
n Bank	09-Nov-10	917232103	25000000	7.75%	09-Nov-11	32155771	1464743
olan Bank	14-Dec-10	344681	20000000	8.50%	14-Dec-11	26994539	781422
dian Bank	14-Dec-10	344680	30000000	8.50%		21754959	519276
dian Overseas Bank	06-Oct-10 1	07104511001394	50000000	7.75%	14-Dec-11	32632439	778913
dian Overseas Bank	30-Dec-10	676933	100000000		06-Oct-11	53989079	1934430
lian Overseas Bank	09-Feb-11	083377	30000000	9.50%	30-Dec-11	109843828	2481184
lian Overseas Bank	09-Mar-11	551285	50000000		09-Feb-12	32953149	412632
rur Vysya Bank, RP Road	31-Mar-10 14	10557000000048/1	10000000	10.10%	09-Mar-12	55244509	329573
rur Vysya Bank, RP Road	15-Apr-10 14	0501000073622/3	50000000	7.35%	30-Apr-11	108204822	7581671
rur Vysya Bank, RP Road		0501000073622/4	50000000	7.00%	15-Apr-11	53592949	3455137
rur Vysya Bank, RP Road		0557000000048/2	20000000		22-Apr-11	53671999	3460734
rur Vysya Bank, RP Road	the second se	0557000000069/1		7.30%	27-Jul-11	21500455	1019487
ur Vysya Bank, RP Road		0557000000069/2	100000000	9.65%	24-Dec-11	110004850	2686234
ur Vysya Bank, RP Road		0557000000069/5	10000000	9.75%	30-Dec-11	110112302	2548854
ental Bank of Commerce	24-Dec-10	598852	120000000	10.50%	31-Mar-12	133142174	35908
ental Bank of Commerce	24-Dec-10	598851	50000000		24-Dec-11	54879008	1309980
ental Bank of Commerce	31-Mar-11		50000000	9.42% 2	24-Dec-11	54879008	1309980
jab National Bank		172674	10000000	10.30%	31-Mar-12	110704711	29248
jab National Bank		900GR0000061	36000000	6.50%	14-Jul-11	38397658	1714490
jab National Bank	7-Dec-10 042	100GR00000101	4000000	8.00%	7-Dec-11	43297286	
jab National Bank		900LR0000029	100001000	9.70% 2	8-Dec-11	110059677	1038871
e Bank of Hyderabad		100LR00000029	100100000)1-Jan-12	109953672	2590454
e Bank of Hyderabad		52128041872	100000000	the second se	1-May-11	108439831	2429673
e Bank of Hyderabad	11-Aug-10 (20-Aug-10 (32145343033	25000000	the second s	1-Aug-11	26875570	7231311 1197282
		52148013590					

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Déposited with	Start Date	FDR No	Amount of Deposit	% of interest	Maturity Date	Maturity Amount	Int Accd till 31- 3-2011
State Bank of Hyderabad	3-Sep-10	62152449938	5000000	7.50%	3-Sep-11	53856793	2218977
State Bank of Hyderabad	24-Dec-10	62174539281	10000000	9.25%	24-Dec-11	109575835	2571046
State Bank of India - PB	4-Oct-10	31453275469	3000000	7.75%	4-Oct-11	32393447	1173773
State Bank of India - PB	6-Oct-10		5000000	7.75%	6-Oct-11	53989079	1934430
Syndicate Bank	18-Dec-10	30044580000010/3	10000000	9.50%	18-Dec-11	109843828	2804817
Syndicate Bank	30-Dec-10	386,224	5000000	9.50%	30-Dec-11	54921914	1240592
Uco Bank	07-Feb-11	167976	20000000	10.00%	07-Feb-12	220654909	2999206
Union Bank of India	25-Jun-10	921643	9000000	6.50%	25-Jun-11	9599414	459824
Union Bank of India	24-Dec-10	562727	10000000	9.60%	24-Dec-11	109951163	2671819
Union Bank of India	28-Dec-10	921717	10000000	9.70%	28-Dec-11	110058576	2590428
Union Bank of India	01-Jan-11	562768	50000000	9.70%	01-Jan-12	55029288	1240098
Union Bank of India	01-Jan-11	921718	50000000	9.70%	31-Dec-11	55029288	1243505
Union Bank of India	29-Mar-11	1304642	50000000	10.31%	29-Mar-12	55357752	43916
Union Bank of India	31-Mar-11	193354	10000000	10.36%	31-Mar-12	110769481	29425
Union Bank of India	31-Mar-11	921762	10000000	10.36%	31-Mar-12	110769481	29425
Yes Bank	4-Oct-10	6400006922	3000000	8.12	04-Oct-11	32511183	1231512
TOTAL		أعاده القرار بالمها	7,058,601,000			7,717,173,115	218,818,261

TOTAL

7,058,601,000

Annexure

mm LKumar Sharma) CAO

fara Dr (G.Prabhakara) Member

N J

(M.Ramaprasad) Member

MO 1 (R.K. Nair) Member

ANNEXURE III

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of Balance Sheet as at 31st March 2011

CURRENT ASSETS, LOANS AND ADVANCES

PARTICULARS	Figures as at 31st March 2011	Figures as at 31st March 2010
	Rs	Rs
DEPOSITS		
Security Deposits - Telephone	64,322	66,67
Security Deposits - Electricity	350,375	350,37
Security Deposits - Fuel	7,650	7,65
Security Deposits - Rent TOTAL	1,008,900	1,008,90
IOTAL	1,401,247	1,400,00
OANS & ADVANCES TO STAFF	44.570.004	10 504 44
Housing Loan to Staff	41,576,621	42,561,44
Loans to Staffs for other purposes	8,321,998 463,687	9,108,96 557,56
Other - Advances - Festival Interest Recoverable	9,606,396	7,642,79
Advance Others [Includes Rs. 13,03,79,000/- paid to Tariff Advisory Committee (TAC) towards	5,000,000	1,042,10
advance for purchase of flats - (Previous Year = Nil)]	152,107,367	3,636,38
Advance - Soft Furnishing	-	232,10
TOTAL	212,076,069	63,739,25
MOUNTS DUE FROM INSURANCE COMPANIES & OTHERS		
Insurance Companies'-[Indicates the amount due from State Insurance Companies]	-	
Agents - [Indicates the amount of expired cheques in hand received from agents earlier]	-	
TOTAL	-	
ther Current Assets		
Prepaid Expenses	-	
Interest Accrued but not due - Bank Deposits	218,818,261	117,902,04
Amount recoverable- others	53,218,712	657,73
Advances on Capital Account - [For software development]	204,120 22,541,680	204,12 24,215,29
Advance to Institute of Insumace and Risk Management Other -Advance for Travel	414,972	405,11
Other -Advance for Travel	295,197,745	143,384,30
	3	
ASH AND BANK BALANCES	67,300	52,62
Cash In hand	07,000	02,02
Cheques in hand Cash/ Cheque in transit		
Balances with Scheduled Banks		
(a) In Current Account	84,626,865	34,702,549
(b) In Deposit Account	00.700	04.00
(c) In Savings Bank Account	22,762	21,98
TOTAL	84,649,627	34,724,536
alance with Non Scheduled Bank		
(a) In Current Account		3
(b) In Deposit Account	×.	a'
TOTAL		

Raj Kumar Sharma) CAO

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(G.Prabhakara) 10 Member

NZ - 1 (M.Ramaprasad) Member

Fram (R.K. Nair) Member

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INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Attached to and forming part of Balance Sheet as on 31st March 2011

PARTICULARS	Figures as ât 31st March 2011 Rs	Figures as at 31st March 2010 Rs
Grant from Government of India		
Total	•	

(G.Prabhakara) (CAO Member

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(M.Ramaprasad) Member

- John (R.K. Nair) Member

Annexure - V

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of balance-sheet as on 31st March 2011

CONTINGENT LIABILITIES

Figures as at 31st March 2011 Rs Figures as at 31st March 2010 PARTICULARS Rs 🛁 un Si Monthelana (G.Prabhakara) Member J JN) (R.K. Nair) Member (M.Ramaprasad) Member (Ra Kun ar Sharma) CAO

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Annexure VI

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2011

Particulars	Figures for the Current Year (2010-11) Rs.	Figures for the Previous Year (2009-10) Rs.
 i) Salaries, Allowances, Wages and Bonus ii) Contribution to Provident Fund, etc [including contribution to superannuation fund] iii) Gratuity iv) Staff Welfare Expenses v) Others Book Grant Leave Travel Concession Insurance Canteen Expenses Monetary Award - Studies Contribution to Group Insurance Scheme Reimbursement of expenses incurred by Staff 	141,438,791 12,596,930 991,398 916,463 71,797 2,195,954 - - 2,441,032 13,631,201 7,020,107	76,043,374 7,546,796 1,727,637 1,030,305 54,010 1,734,115 - - - 176,552 6,700,487 3,654,485
-Leave Salary	181,303,673	98,667,761

PAYMENTS TO AND PROVISIONS FOR EMPLOYEES

(Raj Kumar Sharma) CAO

(G.Prabhakara) Member

12-1 (M. Ramaprasad) Member

0 (R.K. Nair

Member

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Annexure VII

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY

Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2011

ESTABLISHMENT EXPENSES

Particulars	Figures for the Current Year (2010-11) Rs.	Figures for the Previous Year (2009-10) Rs.
Repairs & Maintenance of Buildings & Premises	1,543,666	1,397,111
House Keeping - Office Maintenance	3,970,502	2,779,731
Repairs & Maintenance of Equipments	1,583,647	918,621
Repairs and Maintenance - Others		
Electricity & water Exp	2,428,629	2,030,700
Insurance exp	160,547	184,280
Tates and Taxes	а С	
nting and Stationery	1,818,908	2,049,629
Books/Journals etc.	64,399	57,878
Postage, Telegraphs, Telephones, etc.	10,238,746	6,633,694
Travelling and Conveyance Inland	30,807,701	19,344,859
Travel - Foreign	18,984,259	11,694,304
Legal and Professional charges		
Education/Training/R&D/Grievances Redressal Expenses	6,806,675	, 7,959,351
IAudit Fees	443,430	248,532
Software		
Publicity & Advertisement		
Recruitment	1,196,543	186,399
Expenses of Meetings of Authority & Advisory Committee & Others meeting	4,265,231	0
expenses including daily allowances paid to the members of the Committee	6,657,540	1,154,875
Membership and Subscription	1,680,849	689,838
Security Services	1,000,040	000,000
Web Portal Development Expenses	4,051,137	3,528,475
Canteen Exp	125,726	150,364
ar Repair and Maintenance Expenses	1,311,472	484,032
ier Expenses	98,139,607	61,492,673
TIOTAL	00,100,007	0.1, 10.0,010

Sharma) mar CAO

(R.K. Nair) Member

S. Mollebare (G.Prabhakara) Member

112-1 (M.Ramaprasad) Member

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2011

INTEREST

PARTICULARS	Figures for the Current Year Rs	Figures for the Previous Year Rs
Government	-	-
Banks	-	-
Others		-
Total	-	-

(Raj Kumar Sharma) CAO

(R.K. Nair)

Member

G.Prabhakara)

Member

(J Hali Narayan) Charman

1L - 1 (M. Ramaprasad)

Annexure VIII

Member

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY

NOTES TO THE ANNUAL STATEMENT OF ACCOUNTS for the year 20010-11

[Unless otherwise specified, all amounts are in Rupees]

1. BACKGROUND

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY (The Authority) was established by an Act of Parliament - Insurance Regulatory & Development Authority Act, 1999 [Act] - and was constituted on April 19, 2000 by a notification issued in the Gazette of India. The Authority was established with a view to protecting the interests of the holders of insurance policies, to regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental thereto, issue to the applicant a certificate of registration, renew, modify, withdraw, suspend or cancel registration, and levy fees and other charges for carrying out the purposes of the Act. The Authority, in terms of section 13 of the Act has been vested with the assets and liabilities of the Interim Insurance Regulatory Authority as are available on the appointed day i.e. April 19, 2000. In terms of section 16 of the Act a fund shall be constituted namely 'The Insurance Regulatory and Development Authority Fund" [Fund]. The Fund shall constitute of all Government grants, fees and charges received by the Authority, all sums received by the Authority from such other source as may be decided upon by the Central Government and the percentage of prescribed premium income received from the insurer. The Fund shall be applied for meeting the salaries, allowances and other remuneration of the members, officers and other employees of the Authority and the other expenses of the Authority in connection with discharge of its functions and for the purposes of the Act.

2. SUMMARY OF SIGNIFICANT ACCOUNTING POLICIES

The financial statements are prepared under the historical cost convention, on the accrual basis of accounting save for revenue recognition on cash basis as explained hereunder, and in accordance with the applicable standards on accounting issued by the Institute of Chartered Accountants of India. The significant accounting policies are as follows:

(a) Fixed assets and depreciation

Fixed assets are stated at cost less accumulated depreciation. Depreciation on fixed assets is provided pro-rata to the period of use on reducing balance method using rates determined based on the rates specified in Schedule XIV to the Companies Act, 1956. Assets costing less than 5,000 have been depreciated 100% in the year of purchase unless the assets constitutes more than 10% of the respective block, in which case the asset is depreciated at the rates specified in the said Schedule XIV.

(b) Investments

Investments in the nature of fixed deposits with banks are stated at cost.

(c) **Revenues**

(i) Registration Fee

- (a) Received from insurer seeking for the first time, registration for carrying on any class of insurance business in India is treated as income of the year of receipt.
- (b) Received from Insurance Intermediaries to seek registration to act as insurance intermediaries is treated as income of the year of receipt.

(c) Received in advance from insurers for renewal of registration is treated as income of the year to which it relates.

(ii) License Fee

License fee received from insurance agents, surveyors, brokers and other insurance intermediaries is treated as income of the year of receipt. Licences issued to insurance agents, surveyors, brokers and other insurance intermediaries are current for those years from date of issue and subject to renewal at the end of their currency. It is not practicable to distribute the Licence fee over the years to which they relate.

(iii) Grant from Ministry of Finance, Government of India

Initial Grant received has been treated as income of the year in which it is received.

(d) Foreign currency transactions

Non-monetary foreign currency transactions are recorded at rates of exchange prevailing on the dates of the transactions. Monetary foreign currency assets and liabilities are translated into rupees at the rates of exchange prevailing on the balance sheet date. The differences in translation of foreign currency liabilities related to the acquisition of fixed assets are adjusted in the carrying value of fixed assets. Other translation differences are reflected in the Income and Expenditure Account.

(e) Retirement benefits

Retirement benefits to employees comprise contribution to provident fund, gratuity fund, Superannuation fund and provision of leave encashment, which are provided in accordance with the Regulations made under the Act.

The Authority contributes to IRDA Employees Provident Fund and IRDA Superannuation Fund trust.

The liability for gratuity is determined based on actuarial valuation, in accordance with gratuity scheme framed by the Authority.

(f) Non-interest bearing loan/advance to IIRM

The Authority had given interest free Loan / advance to Institute of Insurance and Risk Management (IIRM). The outstanding balance of the Ioan as on 31.3.2011 is Rs. 225.41 Lakh.

(g) Advance to APIIC for construction of the building

APIIC has been awarded the execution work of the building of the Authority in financial district at Nanakramguda Village, Serilingampally Mandal, RR District, Hyderabad, for construction of the Head Quarters of the Authority. Authority has paid Rs.17.52 Crores (Previous Year – Rs.2 Crores) to Andhra Pradesh Industrial Infrastructure Corporation (APIIC) as advance for construction of its office building. The remaining capital commitment for the said work is Rs.110 Crores (approx).

С О_ (h) Authority has paid a sum of Rs.13,03,79,000/- to Tariff Advisory Committee (TAC) as advance for purchase of the flats at Mumbai, Delhi, Chennai, Bangalore and Ahmedabad. The registration of the title deed will be done in favour of IRDA during the year 2011-12.

3. INCOME-TAX

No income tax provision has been made in view of income of the Authority being exempt under section 10 (23BBE) of the Income-tax Act, 1961.

4. DEPOSIT OF FUNDS OF THE AUTHORITY INTO PUBLIC ACCOUNT OF INDIA

The Authority, in the previous years received a letter from Ministry of Finance, Department of Economic Affairs dated July 17, 2002, July 9, 2005, July 18 & September 13, 2006 and 28 February 2008 directing the Authority to deposit the moneys so far collected by the Authority in the Public Account of India as non-interest bearing account and allowing the Authority to withdraw a specified amount in the beginning of each year from the said Public Account for meeting its expenditure. The Authority based on a legal opinion obtained has requested for review of the direction received, in its view the funds raised by it from the insurers and the intermediaries do not have the character of Government Revenue and cannot form part of the Public Fund of India. The issue is still under correspondence.

5. HEADQUARTERS OF THE AUTHORITY

The Authority, in pursuance of the decision taken by the Government of India in November 2001 to shift the Headquarters of the Authority from New Delhi to Hyderabad, shifted the actuarial department in April 2002, other departments in August 2002 and the Surveyors Department in October 2005. The office of the Authority is located in Parisrama Bhavan where third floor and a portion of fifth floor have been given to it on rent by Andhra Pradesh Industrial Development Corporation Limited [APIDC]

The Government of Andhra Pradesh through A. P. Industrial Infrastructure Corporation Limited [APIIC] had allotted a plot of five acres land at a nominal amount of Rs.10000 in the financial district at Nanakramguda Village, Serilingampally Mandal, RR District, Hyderabad, for construction of the Head Quarters of the Authority. The title of the said land was transferred in the month of October, 2008.

6. OPERATING LEASES

There are no non-cancelable lease arrangements. The lease payments in respect of premises are recognized in the income and expenditure account.

7. PRIOR YEAR COMPARATIVES

Current year figures have been regrouped as advised by CAG in the previous year audit and wherever considered necessary to make them comparable with the previous year's figures.

RK Sharma) CAO

(R. K. Nair)

Member

mathetan (G Prabhakara) Member

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(M.Ramaprasad) Member

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